

Date of
Order

Order

19.11.'91.

A request is being made by the members of the Bar (Sarvashri S.K. Jain, Jas Raj, Inderjeet Singh, Anil Chaudhary, Amrit Sarolia and J.K. Kaushik) who are present that since the wife of Shri R.K. Yadav, Advocate was murdered yesterday, the lawyers will not be able to appear today and all the cases be adjourned.

As requested by them all the cases listed for today stand adjourned to 26th November, '91.

G.Krishna
(GOPAL KRISHNA)
MEMBER (Judl.)

Kaushal Kumar
(KAUSHAL KUMAR)
VICE CHAIRMAN.

26/11/91

None Present for the parties

T.A. is hereby dismissed

in default for non-prosecution
in the part of applicant.

B.N. Dhandiyal
(B.N. Dhandiyal)
A.M.

G.Krishna
Gopal Krishna
Member (Judl.)

Issued Regd. A.D. applicant & Ret. No. 1

vide 1099 to 1100

14/11/91